

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 524 of 2003

Jabalpur, this the 18th day of September, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member  
Hon'ble Shri G. Shanthappa, Judicial Member

1. Puranlal, S/o. Late Shri Bhagwat Prasad Aged about 58 years, Assistant, Office of 1MTR, 1 Signal training Centre (1STC), Jabalpur (M.P.).
2. P.M. Chacko, S/o. Late Shri P.C. Mathew, Aged about 56 years, Upper Division Clerk, Office of 1MTR, 1 Signal training Centre (1STC), Jabalpur (M.P.).
3. R.S. Pillai, S/o. Late Shri L.B. Pillai, Aged about 53 years, Upper Division Clerk, Office of 2 MTR, 1 Signal training Centre (1STC), Jabalpur (M.P.).
4. R.N. Madre, S/o. Late Shri R.R. Madre, Aged about 48 years, Upper Division Clerk, Office of 4 MTR, 4 Signal training Centre (1STC), Jabalpur (M.P.).
5. Manoj Kumar Waghmare, S/o. Shri Laxman Rao Waghmare, aged about 36 years, Lower Division Clerk, Office of 4 MTR, 1 Signal training Centre (1STC), Jabalpur (M.P.).
6. H.K. Patel, S/o. Shri Dhanpatlal Patel, Aged about 46 years, Lower Division Clerk, Head Quarter, 1 Signal training Centre, (1STC), Jabalpur (M.P.).
7. Shri Mohd. Naim, S/o. Late Shri Dilawar Khan, Aged about 45 years, Lower Division Clerk, Office of 1 MTR, 1 Signal training Centre (1STC), Jabalpur (M.P.).

... Applicants

(By Advocate - Shri Sajid Akthar)

V e r s u s

1. Union of India,  
Through the Secretary,  
Ministry of Defence,  
New Delhi.
2. S.O.-in-Chief, Director General  
of Signals, General Staff Branch,  
Army Headquarters, DHQ,  
New Delhi - 110 011.
3. The Commandant, Head Quarters,  
I Signals Training Centre,  
Jabalpur (M.P.).

... respondents

O R D E R (oral)

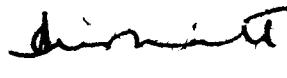
By Anand Kumar Bhatt, Administrative Member -

The present original Application is about grant of revised pay scale to the applicants from 01.01.1996 in parity with the staff of the Secretariat. In this connection they have given a joint representation on 20th May, 2003 (Annexure A-1) to the respondent No. 3. This representation has not yet been decided and therefore the applicants have come to the Tribunal.

2. We feel that the ends of justice would be met if the respondents in this case are directed to dispose of the representation of the applicants within a certain time frame. Accordingly, it is ordered that the competent authority shall decide the said representation dated 20th May, 2003 (Annexure A-1) within a period of six months from the date of receipt of copy of this order by a reasoned and speaking order.

3. Original Application stands disposed of accordingly.

  
(G. Shanthappa)  
Judicial Member

  
(Anand Kumar Bhatt)  
Administrative Member

"SA"

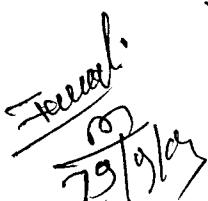
पूर्वांकन सं ओ/न्या.....जल्लपुर, दि.....  
प्रतिलिपि गोवीन्दार -

(1) सचिव, उच्च अदालत व न्यायिक विभाग, जल्लपुर  
(2) अधिकारी श्री/महिला/मुख्यमंत्री, जल्लपुर  
(3) उच्चाधिकारी श्री/महिला/मुख्यमंत्री, जल्लपुर  
(4) अधिकारी, गोवा, जल्लपुर, गोवा

सूचना एवं अधिकारीक वार्तार्थी

S. Akbar, Order  
R.D. 3 with petit

  
कार्यालय  
26/9/03

  
Special  
Officer  
26/9/03